

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

CP 31/95 in
OA 217/93

: Date of order 17.8.95

Smt. Uma Sharma w/o Late Shri Babu Lal Sharma resident of
C-23, Subhash Colony, Shastri Nagar, Jaipur.

... Petitioner

VERSUS

1. Dr. S. Subbimal Sinharai, Director General,
Geological Survey of India, 27, Jawahar Lal Nehru Road,
Calcutta.
2. Shri T.B. Dimri, Dy. Director General,
Geological Survey of India, Western Region,
Jhalana Doongari, Jaipur.
3. Union of India through the Secretary to the Government
of India, Ministry of Mines, Department of Mines,
New Delhi.

... Respondents.

CORAM

Hon'ble Mr. Gopal Krishna, Vice Chairman.
Hon'ble Mr. C.P. Sharma, Member (Administrative)

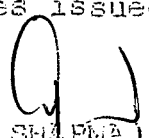
For the Petitioner ... Mr. Surendra Singh.
For the Respondents ... Mr. U.D. Sharma.

O R D E R

(PER HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN)

This is a Contempt Petition filed by the petitioner,
Smt. Uma Sharma, alleging contempt against the respondents
for not complying with the decision rendered in OA 217/93
on 11.2.94.

2. We have heard the learned counsel for the parties and
have perused the records. The order passed by this Tribunal
OA
in the/aforesaid has been set aside by the Hon'ble Supreme
Court vide Annexure R-2. In view of this fact, this Contempt
Petition has become infructuous. It is hereby dismissed.
Notices issued are discharged.


(C.P. SHARMA)
MEMBER(A)


(GOPAL KRISHNA)
VICE CHAIRMAN

AHQ.